

गई जांच का ब्यौरा क्या है तथा गिरफ्तार किए गए व्यक्तियों का ब्यौरा और नाम क्या हैं और उनके द्वारा किए जा रहे अवैध-व्यापार का ब्यौरा क्या है ?

ऊर्जा मंत्रालय में पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : (क) और (ख) दिनांक 3-11-1982 को लारेन्स रोड में एक अवैध गोदाम पर केन्द्रीय जांच ब्यूरो के अधिकारियों के साथ अपराध शाखा द्वारा एक संयुक्त छापे का आयोजन किया गया था और चार टैंकों को जब्त किया गया था। इस कूट योजना में शामिल 16 व्यक्तियों को गिरफ्तार किया गया था और उनके नाम संलग्न विवरण में दिये गये हैं। एल० डी० ओ० तथा भट्टी के तेल की कुल 40011 लीटर मात्रा को जब्त कर लिया गया था।

इस मामले की जांच की जा रही है।

गिरफ्तार किये गये व्यक्तियों की सूची

1. वल्कर सिंह पुत्र बिशन सिंह निवासी जुन्डला थाना सदर जुन्डला जिला करनाल, हरियाणा।
2. शाम सुन्दर पुत्र राम धन निवासी बी/3/229, पश्चिम विहार, दिल्ली।
3. ज्ञान प्रकाश पुत्र सरदार सिंह निवासी 2202 राजापार्क, शकूरबस्ती, दिल्ली।
4. सुरेश कुमार पुत्र रामकुमार निवासी डब्लू, जैड, -231, मादीपुर, दिल्ली।
5. सुमेर चन्द अग्रवाल पुत्र साधू राम निवासी एस-7, शिवाजी पार्क, दिल्ली।
6. पूरन पुत्र नेम नरायण निवासी गांव दादरी अंचल बाग मटिया चार्ड सं० 4, काठमांडू।
7. रतन पुत्र पुदई निवासी गांव पछेडी पुर थाना मोहली, जिला-बस्ती, उ० प्र०।
8. प्रेम सिंह पुत्र करोड़ी लाल निवासी गांव गोपाल थाना सिविल लाइन्स, दिल्ली।

9. सुरिन्दर कुमार पुत्र कांसी राम निवासी सी-7, शिवाजी पार्क, दिल्ली।
10. दल बहादुर पुत्र तुलकारी निवासी गांव जम्मी छोर अंचल बाग, मटिया, चार्ड सं० 1, काठमांडू।
11. अमर बहादुर पुत्र कालू राम निवासी गांव जम्मी छोर अंचल बाग मटिया सं० 1, काठमांडू।
12. अमित सिंह पुत्र विसाखा सिंह निवासी 668/2, श्रीनगर, शकूर बस्ती, दिल्ली।
13. राम परशद पुत्र जीव लाल निवासी बलकुरी थाना छतुरा वासी, जिला गुलामी नेपाल।
14. परवीन कुमार पुत्र रोशन लाल निवासी 7306 आराम नगर, पहाड़गंज, दिल्ली।
15. नरेश कुमार पुत्र बोधराज निवासी 605/2 श्रीनगर, शकूरबस्ती, दिल्ली।
16. कुलदीप सिंह पुत्र खजान सिंह निवासी पी/464, जे० जे० कालोनी, शकूरपुर, दिल्ली।

Increase in Capacity of Air station During sixth plan

*6878. SHRI CHINTAMANI JENA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the programme of Government in regard to increasing the capacity of certain A. I. R. stations in the country and particularly in Orissa State during the Sixth Plan-period and the name of those Radio Stations;

(b) if so, what is the progress achieved in this respect of each of them; and

(c) what steps are being taken to achieve the target ?

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING AND IN THE DEPART-
MENT OF PARLIAMENTARY AFFAIRS

(SHRI MALLIKARJUN) : (a) In Orissa, a new local radio station of 1 kw mw is proposed to be set up. There is no scheme for upgradation in Orissa. The names of the centres where upgradation is proposed are :-

(1) Dibrugarh (Assam); (2) Lucknow (UP); (3) Rajkor (Gujarat); (4) Ranchi (Bihar); (5) Dharward (Karnataka); (6) Madras (Tamil Nadu); (7) Siliguri (West Bengal); (8) Ajmer (Rajasthan); (9) Pune (Maharashtra); (10) Rajpur (Madhya Pradesh); (11) Cuddapah (Andhra Pradesh); (12) Patna (Bihar).

In addition to above, there is a continuing scheme to install a 100 kw mw transmitter at Shilling in Meghalaya where there is only a 1 kw mw transmitter at present.

(b) A statement is laid on the Table of the House. (Placed in library. See No Lt 6364/83)

(c) The progress of implementation of these scheme is being continuously monitored. The projects are expected to be completed during the current plan period.

Fall Back wages paid to miners/loaders in Area No. VII of BCCL.

6879. SHRI A. K. ROY : Will the Minister of ENERGY be pleased to state :

(a) number of miners/loaders and the fall back wage paid to them in the month February, 1983 in the Gopalichak section of Marine colliery in Area No. VII of the B.C.C.L;

(b) production in average per day for the month of February, 1983 per minor and the cost of production per hour of coal there;

(c) percentage fall back wage to the total wage of the miners;

(d) whether it is a fact that lack of arrangement, dewatering pumps fans etc. are responsible for the forced idleness of the miners leading to wasteful fall back wage;

(e) whether it is a fact that the workers want to produce coal to which the management is indifferent leading to the said state of affairs; and

(f) if so, steps taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) to (f) Information is being collected and will be laid on the Table of the House.

Expenditure on Maintenance of Staff cars and jeeps in Bihar Postal Circle

6880. SHRI RAMAVATAR SHASTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of staff cars and jeeps in operation in postal wing under the PMG, Bihar, Patna during the years 1980-81, 1981-82 and 1982-83; and

(b) the total amount of expenditure in maintenance of aforesaid vehicles under the following heads (1) Petrol/Diesel and other lubricants, (2) total emoluments of the drivers inclusive of OTA and other allowances etc. (3) the total amount of TA spent in the Bihar Postal Circle by all the touring officers (Gazetted) who are now using jeeps and staff cars prior to the introduction of jeeps and staff cars giving comparative figures with comments as to whether such heavy expenditure in staff cars and jeeps is commensurate with the progress achieved and the overall objective of the utmost economy in the present circumstances ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAYA N. PATIL) : (a) The total number of staff cars and jeeps in operation in Postal wing under the P. M. G., Bihar, Patna, during the period in question has been as under :—

Years	Staff Cars	Jeeps
1980-81	1	11
1981-82	1	16
1982-83	1	20

(b) The information is being collected and will be placed on the floor of the House.

Financial Help to Textile Mills in Bombay to Recommence Production

6881. PROF. MADHU DANDAVATE :